

mittee was set up by the Bombay Port Trust in 1966 consisting of the representatives of the Port Trust, ship-owners and ship-repairers to ensure the best possible utilisation of the existing ship-repair facilities at the Port Trust Dry Docks and to make recommendations for their improvement. The Committee has held several periodical meetings and various recommendations to the Port Trust. In the light of the recommendations made by the Committee, the Port Trust Board has approved in principle the provision of additional facilities such as compressed air plants, oxy-acetylene plants, electric supply, shore lighting etc. at the Port Trust Dry Docks. The Port Trust Board are at present engaged in preparing detailed plans and estimates for getting Government sanction for the same.

#### Bombay-Agra Road

\*1635. SHRI BABURAO PATEL : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government are aware that the National Highway, called Bombay-Agra Road is not only too narrow but is also in a dangerously bad condition between Indore and Nasik ;

(b) the number of road accidents which occurred last year on this Highway ;

(c) whether Government are also aware that this Highway is not only used mostly by heavy commercial traffic but also by Indian and foreign tourists ; and

(b) if so, the steps Government propose to take not only to repair the Highway but also to widen it sufficiently to accommodate two-way traffic ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) :

(a) Yes Sir. The Government are aware that a major portion of the Indore-Nasik section of the National Highway is narrow, but it is not in a dangerously bad condition.

(b) and (c). The requisite information has been called for from the Governments of Maharashtra and Madhya Pradesh and will be laid on the Table of the Sabha, when received.

(d) Proposals to improve and widen

the Highway for two-way movement in some sections, subjected to heavy traffic, are under consideration. These proposals will be finalised, when allocation under the Fourth Five-Year Plan for National Highways are known.

#### Anti-Corruption Case against Shri Nagarwala of Gujarat Government

\*1636. SHRI MADHU LIMAYE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an anti-corruption case against Shri Nagarwala, an Officer of the Gujarat Government was referred to a Commission of Inquiry ;

(b) whether the Commission of Inquiry has submitted its report ;

(c) whether the opinion of the U.P.S.C. has been sought in the matter ;

(d) how much time has elapsed since the matter was referred to this Commission; and

(e) when the opinion of the Commission is expected to be received by Government and when Government propose to take action in the matter ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (c). Yes, Sir.

(d) and (e). The matter was referred to the Union Public Service Commission in February 1967. They have stated that their advice is likely to be communicated to the Government by the middle of May 1968. It may be mentioned that the records of the case are voluminous and the Inquiry Commission's report runs into 1088 pages. Government will take further action on receipt of the advice of the Commission.

#### National Integration Council

\*1637. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the composition of the National Integration Council has been finalised ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT—1155/68].

(c) Does not arise.

#### Hunger Strikes by Haryana Government Employees

\*1638. SHRI SHRI CHAND GOEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some leaders of the Haryana Subordinate Services Federation has resorted to hunger strikes for an indefinite period at Chandigarh and other places in the State against their victimization for staging a strike on the 8th and 9th February, 1968 ; and

(b) if so, the steps taken by Government to save the lives of the fasting leaders ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT—1156/68].

#### रूसी विमान

\*1639. श्री रघुवीर सिंह शास्त्री : क्या पर्यटन तथा असेनिक उड्डयन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या रूस ने इस्पात तथा माल डिब्बों के बदले में असेनिक उड्डयन के लिए कम मूल्य पर भारत को विमान देने की पेशकश की है;

(ख) जम्बो जेट विमानों की तुलना में उक्त विमानों का चालन व्यय कम है अथवा अधिक है, और

(ग) इस सम्बन्ध में सरकार द्वारा क्या निर्णय किया गया है ?

पर्यटन तथा असेनिक उड्डयन मन्त्री (डा० कर्ण सिंह): (क) प्रस्तुत की गई वस्तुओं

में से विमान भी एक थी लेकिन कीमत का उल्लेख नहीं किया गया था।

(ख) रूस ने जम्बो जेट की यात्री-धारिता के मुकाबले का कोई विमान प्रस्तुत नहीं किया था।

(ग) इण्डियन एयरलाइन्स के विशेषज्ञों का एक दल रूस द्वारा पेश किये गये वायुयान की इण्डियन एयरलाइन्स के मार्गों पर प्रयोग के लिये उपयोगिता की जांच करने के लिये हाल ही में रूस गया था। कारपोरेशन रूस से इस विमान के बारे में कुछ और आंकड़ों की प्रतीक्षा कर रही है ताकि वह अन्य देशों में बनाये गये उसी प्रकार के विमानों के मुकाबले में इस विमान के कार्य एवं परिचालन लागत का मूल्यांकन कर सकें। इस जांच कार्य के पूरा हो जाने के बाद आशा की जाती है कि कारपोरेशन कुछ ठोस प्रस्ताव पेश करेगी।

#### Development of Road in NEFA

\*1641. SHRI HIMATSINGKA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) how far the plan for roads development in N. E. F. A. for 1967-68 has been implemented and how far it remained to be implemented at the end of the year; and

(b) the total allocation for the scheme and the actual expenditure incurred thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) Necessary information is being collected from the N. E. F. A. Administration and will be laid on the Table of the Sabha in due course.

(b) Originally, a provision of Rs. 46 lakhs was made for Capital works in the Budget Estimates for 1967-68; but it was finally raised to Rs. 66.61 lakhs. Information regarding the actual expenditure incurred is also being collected from the N. E. F. A. Administration and will be laid on the Table of the Sabha when received.